To keep up high standards of airline and air traffic personnel Pilots, Air Traffic Control Officers, etc, are appointed after careful selection and are given training and refresher courses, from time to time.

Air safety literature is circulated to educate all concerned.]

REORGANISATION OF RAILWAY ZONES

*306. SHRI MULKA GOVINDA REDDY: Will the Minister of RAILWAYS be pleased to state:

- (a) Whether Government have recently received any representation for reorganisation of. the Railway Zones; and
- (b) if so, what action has been taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) Yes, Sir.

(b) The matter is under constant review on the basis of the operational and administrative needs of Railways.

RAILWAY LEVEL CROSSING AT HARDWAR

- •307. SHRI N. PATRA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether a gate has been set up at the level-crossing connecting the by-pass at the Shivalik hill ridge at Hardwar; and
- (b) if so, by when the said gate will be opened for vehicular traffic?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) and (b) The level crossing which is being

provided for the by-pass at the Shivalik hill ridge on Hardwar-Raiwala Section is located in the middle of a sharp reverse curve and also on a very steep gradient of 1 in 75. As such it is considered necessary to provide gate signals and interlock the gate® with the signals to ensure safety of both road and rail traffic before opening the level crossing. It is also proposed to instal warning bells. It is expected that these safety measures will be completed and the level crossing opened to traffic by April 1965.

RAILWAY EMPLOYEES WORKING IN TUGHLAKABAD LOCO-SHED

•3015. SHRI P. L. KUREEL URF TALIB: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that some employees working in Tughlakabad Railway Loco-shed, New Delhi were involved in accidents in November, 1963 and if so, what is the number of such employees;
- (b) whether it is a fact that those employees were paid full salaries for one month but now they are paid half-month salaries:
- (c) if so, what are the reasons for paying half-month salaries; and
- (d) what are th_e rules in opera tion for payment of salaries to Rail way employees who were involved in accidents while they are on duty?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) Only one employee working in the Tughlakabad Loco-shed met with an accident in November, 1963.

(b) The period from 13-11-63 to 10-4-1964 involved in this case has been treated a_s hospital leave on full pay.